GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3290 ANSWERED ON:23.08.2011 FORENSIC SCIENCE LABORATORIES Kashyap Shri Virender;Thakur Shri Anurag Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is an inordinate delay in the disposal of crime cases filed by the Delhi Police in the courts for want of viscera reports as there is only one forensic science laboratory in the National Capital Territory of Delhi;
- (b) if so, the details in this regard;
- (c) whether the Government has any proposal to set up more forensic science laboratories for early disposal of crime cases in the NCT of Delhi; and
- (d) if so, the details thereof and the time by which more such laboratories are likely to be set up in the NCT of Delhi?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): The Government of NCT of Delhi has reported that due to shortage of staff and receipt of large number of cases in the recent years, there is a backlog of viscera cases to be analysed. However, Government of NCT of Delhi have made efforts to recruit new staff, sanctioned more staff, made arrangements with CFSL/CBI for liquidating the pending cases. Besides this, a proposal has been initiated for establishment of 07 toxicology laboratories for viscera analysis at various Hospitals of Delhi Government where post-mortem is carried out. However, no specific time frame has been fixed for the establishment of new laboratories.